

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
UNSTARRED QUESTION NO. 618
TO BE ANSWERED ON 1ST DECEMBER, 2021**

5G TRIAL

618. SHRI MANISH TEWARI:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the telecom operators have been given extension on their 5G trial permits which has led to a delay in transition to 5G networks; and if so, the details thereof;
- (b) whether the telecom companies have to engage with foreign companies for 5G technology as Indian companies have not been able to fulfil all requirements;
- (c) the details of foreign companies engaged in any capacity in 5G rollout;
- (d) whether the Huawei and/or ZTE have been banned from supplying 5G equipment to the telecom operators and if so, the details thereof;
- (e) whether domestic innovation in the field of 5G technology and its usage have been encouraged along with the Internet of Things, Telemedicine etc. and if so, the details thereof;
- (f) whether it is a fact that telecom companies have pointed out that the base rates recommended by TRAI for 5G spectrum sale are too high and demanded that the prices be reduced and if so, the reasons and the details thereof?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS
(SHRI DEVUSINH CHAUHAN)**

- (a) Telecom operators had requested Department of Telecommunications (DoT) for extension of their 5G Trial Licenses, in view of their technical requirements and time required for setting up of 5G trial network. Accordingly, their licenses have been extended uniformly for another period of six months i.e. upto 26.05.2022 or till the date of assignment of spectrum for commercial use post auction, whichever is earlier.
- (b) & (c) Presently, foreign companies namely, M/s Ericsson, M/s Nokia, M/s Samsung and M/s Mavenir are engaged with TSPs in 5G trials. Apart from this, indigenous 5G products are being developed by C-DoT and other domestic firms.

(d) TSPs are required to select network equipment manufacturers, following the provisions of National Security Directive on Telecommunication Sector (NSDTS) to address the national security concerns.

(e) For promotion of 5G indigenous technology, DoT in March, 2018 approved a multi-institute collaborative project to set up indigenous 5G Test Bed at a total cost of Rs. 224 crores. This project envisages setting up of an end-to-end open 5G Test Bed in a distributed architecture model and enable Indian academia and industry to validate their products, prototypes and algorithms. It will provide facilities for experimenting and demonstrating 5G applications/ use cases. DoT has also 2rganized '5G Hackathon' to promote 5G products and applications.

(f) 5G spectrum reserve price has not been decided so far.
